

Government of India  
Ministry of Social Justice & Empowerment  
Department of Empowerment of Persons with Disabilities (Divyangjan)  
Rajya Sabha

Unstarred Question No.1241  
To be answered on 20.12.2018

**Functioning of Gharaunda Centres**

**1241. Shri K.C. RAMAMURTHY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of Gharaunda Centres in the country, State-wise;
- (b) whether the Ministry is aware of pathetic condition of such centres, not having minimum quality of care services and non-functional in many cases;
- (c) if so, the details thereof and the action taken thereon, case-wise;
- (d) the details of funds sanctioned, released and spent during the last three years, year-wise and State-wise, for establishment of such centres, with particular reference to Karnataka; and
- (e) what innovative and new steps the Ministry has taken or proposes to take for effective functioning of such centres.

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) Gharaunda (Group Home for Adults) Scheme is to provide an assured home and minimum quality of care services throughout the life of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities. Details of 30 Gharaunda Centres functional in the country are at **Annexure-I**.
- (b) & (c): The Ministry being aware of the condition of such centres, has undertaken an exercise of getting these inspected by the State Nodal Agency Centres (SNACs) of the National Trust in respective States. On the basis of inspection, projects of 10 centres have been cancelled. Details of 10 cancelled Gharaunda Centres are at **Annexure – II**.
- (d) :Details of state-wise funds released during the last 3 years, under the scheme are at **Annexure-III**.
- (e) :The Ministry has taken several steps for effective functioning of such Centres. A three members Validation Committee has been constituted to prepare revised guidelines and assess the quality of the existing NGOs and categorize these as per various parameters for registration and release of funds from the financial year 2018-19. The Validation Committee conducted two meetings with a view to improve effectiveness in the working of such centres and weed out those implementing agencies which are not conferring to scheme guidelines.

**Annexure referred in Rajya Sabha Unstarred Question No. 1241 dated 20.12.2018**

**Annexure-I**

**Details of State-wise Gharaunda centres in the country**

| Sr. No. | RO Name  | District          | State                   |
|---------|--|-------------------|-------------------------|
| 1.      | Uma Educational and Technical Society  | Godavari East     | Andhra Pradesh          |
| 2.      | VELUGU   | Chittoor          | Andhra Pradesh          |
| 3.      | Sri Dakshinya Bhava Samithi  | Guntur            | Andhra Pradesh          |
| 4.      | Unnayak Seva Samiti  | Raigarh           | Chattisgarh             |
| 5.      | Cheshire Homes India Delhi Unit  | South Delhi       | Delhi (Union Territory) |
| 6.      | Parents Association for the Welfare of Children with Mental Handicap/ Muskaan                    | South Delhi       | Delhi (Union Territory) |
| 7.      | Karnataka Parent's Association for Mentally Retarded Citizens (KPAMRC)                           | Bengaluru         | Karnataka               |
| 8.      | Jainarayan Sarvodaya Vidyalaya Samiti  | Betul             | Madhya Pradesh          |
| 9.      | Jigyasa Samaj Kalyan Sewa Samiti   | Raisen            | Madhya Pradesh          |
| 10.     | Maa Savasan Mahila Mandal  | Narsinghpur       | Madhya Pradesh          |
| 11.     | Nishakt Jan Aadhar Welfare Society   | Indore            | Madhya Pradesh          |
| 12.     | Aadhar Foundation  | Chhindwara        | Madhya Pradesh          |
| 13.     | Life Line Service Society  | Sagar             | Madhya Pradesh          |
| 14.     | Navodit Gram Utthan Mahila Evam Bal Vikas Samiti   | Hoshangabad       | Madhya Pradesh          |
| 15.     | Sanvedana Cerebral Palsy Vikasan Kendra Run by RSS Janakalyan Samiti                             | Latur             | Maharashtra             |
| 16.     | People Advance In Social Services (PASS)   | Churachandpur     | Manipur                 |
| 17.     | District Red Cross Society, Biju Patnaik Special School for Mentally Challenged, Nuapada, ORISSA | Nuapada           | Odisha                  |
| 18.     | Sadbhabana   | Kendujhar         | Odisha                  |
| 19.     | Association for Social Help in Rural Area  | Balangir          | Odisha                  |
| 20.     | Centre For Rehabilitation Services Research CRSR   | Bhadrak           | Odisha                  |
| 21.     | Nilachal Seva Pratisthan   | Puri              | Odisha                  |
| 22.     | Mahila Bal Vikas Gramoudhyog Shiksha Samiti Bharatpur  | Bharatpur         | Rajasthan               |
| 23.     | St Judes School For Mentally challenged A Unit of Ecomwel Orthopaedic Centre                     | Salem             | Tamil Nadu              |
| 24.     | Swayamkrushi   | Hyderabad         | Telangana               |
| 25.     | Rajeshwari seva sansthan   | Auraiya           | Uttar Pradesh           |
| 26.     | Rural Informative & Social Harmony Academy   | Sultanpur         | Uttar Pradesh           |
| 27.     | Swami Vivekanand Shiksha and Samaj Kalyan Samiti   | Sant Kabeer Nagar | Uttar Pradesh           |
| 28.     | Kailashi Mahila Vikas Samiti   | Azamgarh          | Uttar Pradesh           |
| 29.     | Sanchit Vikas Sansthan   | Basti             | Uttar Pradesh           |
| 30.     | Rampurhat Spastics & Handicapped Society.  | Birbhum           | West Bengal             |

**Annexure refereed in Rajya Sabha Unstarred Question No. 1241 dated 20.12.2018**

**Annexure- II**

**Details of cancelled Ghaurunda Centres**

| S.No. | RO Name   | District                                 | State          |
|-------|---|--|----------------|
| 1     | Shanti Maitri Gramin Vikas Sansthan                               | Dhamtari                                 | Chattisgarh    |
| 2     | Adarsh Viklang Seva Sangh   | Anuppur                                  | Madhya Pradesh |
| 3     | Bargarh Mahavir Yuvak Mandal Samiti                               | Ratlam                                   | Madhya Pradesh |
| 4     | Moulana Azad Education Foundation                                 | Katni                                    | Madhya Pradesh |
| 5     | Rajeev Kumar Samaj Kalyan Gram Vikesh Shod Sansthan               | Jabalpur                                 | Madhya Pradesh |
| 6     | Sarv Shri Maa Narmada Shiksha Avm Jan Kalyan Seva Samiti          | Sagar                                    | Madhya Pradesh |
| 7     | Tarun Jan Kalyan Samiti   | Raisen                                   | Madhya Pradesh |
| 8     | Dr. Braja Vihari Mohanty Memorial Mentally Retarded Benefit Trust | Cuttack                                  | Odisha         |
| 9     | Sri Sri Jadimahal Youth Club                                      | Balasore                                 | Odisha         |
| 10    | Gramin Pragati Sansthan   | Amethi<br>(Chatrapati<br>Sahuji Maharaj) | Uttar Pradesh  |

Annexure referred in Rajya Sabha Unstarred Question No. 1241 dated 20.12.2018

Annexure - III  
Details of State-wise funds released under Gharaunda Scheme during last three years

| Sl. No. | State / Years                | 2015-16        | 2016-17         | 2017-18         |
|---------|------------------------------|----------------|-----------------|-----------------|
| 1       | Andhra Pradesh               | 290000         | 1550000         | 2780000         |
| 2       | Chattisgarh                  |                |                 | 1310000         |
| 3       | Delhi                        | 290000         | 2490000         | 1500000         |
| 4       | Haryana                      | 290000         | 700000          | 1890000         |
| 5       | Madhya Pradesh               | 290000         | 12120000        | 14410000        |
| 6       | Maharashtra                  |                | 310000          | 725000          |
| 7       | Manipur                      |                | 290000          |                 |
| 8       | Odisha                       | 870000         | 8410000         | 8260000         |
| 9       | Puducherry (Union Territory) |                |                 | 290000          |
| 10      | Rajasthan                    |                |                 | 360000          |
| 11      | Tamil Nadu                   | 290000         | 1230000         | 1860000         |
| 12      | Telangana                    | 290000         | 2150000         | 2910000         |
| 13      | Uttar Pradesh                | 580000         | 6390000         | 6440000         |
| 14      | Uttarakhand                  |                |                 | 501999          |
| 15      | West Bengal                  | 290000         | 1200000         | 1110000         |
|         | <b>Grand Total</b>           | <b>3480000</b> | <b>36840000</b> | <b>44346999</b> |